

सं० A-12/2/2024-ADMIN-I (LA)

भारत सरकार /Government of India

विधि एवं न्याय मंत्रालय

Ministry of Law & Justice

विधि कार्य विभाग

Department of Legal Affairs

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Shastri Bhawan, New Delhi

Dated the 26<sup>th</sup> March, 2025

OFFICE ORDER No. 47/2025

Consequent upon the acceptance of the recommendations made by the DPC by the Competent Authority, Shri Arun Kumar Yadav currently working as Deputy Government Advocate on *ad hoc basis*, is hereby promoted to the post of Deputy Government Advocate on regular basis [Grade-III of the Government Advocate service cadre of Indian Legal Service] in the Pay Level 12 of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice with effect from the date of assumption of charge.

V. S. Chauhan  
26/3/25

Under Secretary to the Govt. of India

Tel. 011 23383634

Copy to:

1. Shri Arun Kumar Yadav, DGA(adhoc), it is requested to exercise the option for pay fixation under the provision of FR 22 (1) (a) (1) either from the date of promotion or from the date of the next increment in a lower grade within one month from the issue of this Notification submitted to CAS for necessary action;
2. Smt. Deepa R. Krishnan, Under Secretary, Union Public Service Commission with reference to letter no.1/4(1)/2025-PD-4 dated 21.03.2025;
3. PS to Hon'ble MoS (I/C) L&J/PSO to LS/ PSO/PPSs to Addl. Secretaries/PPSs to JS & LA/CCA.
4. In-charge, Branch Secretariats (Bengaluru/Chennai/Kolkata/ Mumbai);
5. In-charge, CAS/Lit.(HC)/Lit.(LC);
6. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi;
7. Cash Section / Admn. II/ Admn. III/ Admn. IV Section/ Hindi Unit;
8. e-office portal.